NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 11/(111A)/2011 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE PARTIES: M/s. Niketan Traders Pvt. Ltd.

V/s.

M/s. Blue Coast Hotels and Resorts Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

CP. No. 71/111A/CLB/MB/GOA/2008 CP No. 73/397-398/CLB/MB/GOA/2008 CP No. 9 to 14/111A/CLB/MB/GOA/2011

COMMON ORDER

For having the parties broadly agreed to make their submissions without fail on the next date of hearing, this Bench, at request of the parties, listed this matter for filing written submissions before two days of final hearing after exchange of the same between the parties.

Date already fixed is hereby cancelled, list this matter for making submissions in CP on 26.10.2016 and 27.10.2016.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)